

V
ITEM NO.210

COURT NO.11

SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20635/2011

(From the judgement and order dated 08/10/2010 in WPC No.7963/2010 of The
HIGH COURT OF ORISSA AT CUTTACK)

STATE OF ORISSA & ORS.
VERSUS

Petitioner(s)

JAGABANDHU PANDA
(With office report)
(For Final Disposal)

Respondent(s)

WITH S.L.P.(C)...CC NO. 12322 of 2011
(For permission to file SLP and office report)

Date: 01/02/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR
HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s) Mr. J.K.Das,Sr.Adv.
Mr. Swetaketu Mishra,Adv.
Mr. Sandeep Devashish Das,Adv.
Mr. Avijeet Bhujabal, Adv.
Mr. D.M. Sharma,Adv.
Mr. Parmanand Gaur,Adv.

Mr. Shibashish Misra,Adv.

For Respondent(s) Mr. P.S. Patwalia,Sr.Adv.
Mr. Saurabh Agrawal,Adv.
Mr. Bhakti Vardhan Singh,Adv.
Mr. Biswas R. B.,Adv.
Mr. R.C. Kohli,Adv.

Mr. Anupam Lal Das,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 13.2.2013 on a non-miscellaneous day at the top of
the list.

| (Mahabir Singh) |
| Court Master |

| (Indu Bala Kapur) |
| Court Master |